

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-5783
ANSWERED ON –30/03/2026

FUNDS UNDER SAMAGRA SHIKSHA SCHEME

5783. Smt. June Maliah:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the amount of funds (in Rs.) allocated and released by the Union Government under Samagra Shiksha Abhiyaan during the last five years, year and State/UT-wise;
- (b) the reasons for not releasing the said funds to the State of West Bengal; and
- (c) whether it is a fact that the funds under the said scheme have not been given to some States because these States are not implementing PM Shri scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): The details of the amount of funds allocated and released by the Union Government under Samagra Shiksha Abhiyaan during the last five years, year and State/UT- wise is at **Annexure**.

(b) & (c): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released based on the fulfilment of conditions prescribed by Ministry of Finance such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed.

The scheme of Samagra Shiksha has been aligned with the National Education Policy (NEP) 2020. The Centrally Sponsored Scheme of PM-SHRI envisages to showcase the

implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. However, West Bengal has not signed the PM SHRI MoU. The issue of PM SHRI MoU has been followed up with requests and repeated reminders at the level of Secretary and Union Minister. However, the State has not responded.

Since, the State is implementing Samagra Shiksha Scheme which has been aligned with NEP 2020, it would be appropriate that the State comes forward to implement and showcase all the initiatives of NEP 2020 including under PM SHRI Scheme in order to develop government schools of the State as exemplar schools to facilitate best school education services. In fact, implementation of Samagra Shiksha Scheme is implementation of NEP 2020 and PM SHRI Schools are exemplar schools of NEP 2020.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5783 ANSWERED ON 30.03.2026 ASKED BY SMT. JUNE MALIAH HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS UNDER SAMAGRA SHIKSHA SCHEME

State/UT-wise details of the amount of funds allocated and released by the Union Government under Samagra Shiksha during the last five years

(Rs. in lakh)

Sl.No.	Name of the State	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released
1	A & N Islands	5637.45	3152.32	7402.10	5651.44	9532.55	5527.59	8484.17	6052.36	8939.32	3067.72
2	Andhra Pradesh	134853.54	68301.36	171258.59	150359.02	179657.61	128940.788	173293.31	124010.57	140772.43	101269.35
3	Arunachal Pradesh	44215.86	27996.24	53369.59	25229.47	59601.03	47503.49	64447.49	57585.11	78323.47	46027.72
4	Assam	197702.88	156156.40	251460.08	208086.22	260407.29	181046.93	288347.22	202677.34	368806.99	282303.77
5	Bihar	382755.00	340608.45	501887.29	355459.46	502132.66	424173.08	499123.47	421781.44	589656.73	553372.53
6	Chandigarh	10024.09	10804.09	12422.81	10979.21	13213.99	11636.31	13720.64	11858.35	14810.08	12005.58
7	Chhattisgarh	88790.33	33236.78	113833.06	82800.00	120045.11	77659.06	126779.26	83065.84	118482.35	54421.99
8	D&D and DNH	6740.66	2092.45	8793.65	6466.66	9537.23	4130.25	9802.68	5462.64	10972.68	6464.84
9	Delhi	31521.05	14588.04	37727.38	22193.92	37783.60	14608.83	56633.22	38539.03	55245.42	36574.97
10	Goa	1861.00	1102.19	2985.77	2985.77	3077.84	1875.43	2426.79	1633.61	2770.98	2038.88
11	Gujarat	100974.38	89375.71	137120.75	132125.03	133473.51	113253.16	160173.72	124554.05	143519.86	126776.81
12	Haryana	82538.73	51709.18	96350.03	67021.33	101502.76	57880.24	107632.86	53643.94	84604.25	28230.86
13	Himachal Pradesh	58166.16	31910.05	73808.17	55160.13	68685.12	48596.96	76494.93	52619.99	71073.55	52015.39
14	Jammu & Kashmir	132021.74	87398.83	165059.67	36497.18	173649.67	86543.88	172160.13	82349.31	143599.16	51692.10
15	Jharkhand	90018	85897.13	116768.12	115451.63	125218.51	110493.28	117386.04	107444.41	115690.18	77742.52

Sl.No.	Name of the State	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released	Central Allocation	Central Share Released
16	Karnataka	70761.11	47451.63	100494.06	86152.48	95443.12	82808.79	93654.51	86830.33	110332.70	79054.19
17	Kerala	25221.99	22512.79	34847.00	17815.99	34334.47	14165.74	42889.42	0.00	45204.68	9241.16
18	Ladakh	9999.72	5717.55	12349.12	1489.36	19159.03	5222.63	20099.43	13999.80	22630.62	13940.53
19	Lakshadweep	573.33	216.15	786.86	432.99	575.47	100.05	741.78	306.12	881.10	310.70
20	Madhya Pradesh	294630.92	229279.75	372787.9	193928.88	389333.20	298151.13	412209.15	343471.12	375084.65	303907.55
21	Maharashtra	101370.47	69302.88	159289.59	90000	134800.53	100119.1	143859.39	112624.52	143182.77	96815.32
22	Manipur	37042.52	18250.19	49418.88	40475.7	49677.82	25721.89	53200.51	46559.15	59620.04	21813.90
23	Meghalaya	30584.23	27171.38	37515.29	37515.29	40496.07	39418.22	39882.71	36282.56	40658.74	24638.62
24	Mizoram	22559.99	17968.14	32308.05	14268.09	36087.44	27414.06	29798.67	21651.76	33224.04	10029.98
25	Nagaland	21808.76	13734.16	28104.5	28104.49	33362.73	23125.34	28439.24	21140.50	36020.06	24766.61
26	Odisha	145334.43	123807.39	184107.55	183666.84	196376.54	123660.69	193480.26	167239.29	213955.90	132364.59
27	Puducherry	1514	1397.54	1987.3	1527.52	2256.40	1247.37	1974.29	1246.03	2126.35	873.36
28	Punjab	54353.29	50127.01	71906.33	60504.93	71866.49	33111.65	70878.25	67813.14	86111.96	58620.27
29	Rajasthan	273019.53	240582.13	345219.75	213861.12	359233.85	320289.45	386553.20	309065.25	361870.80	201551.91
30	Sikkim	12249.29	10012.46	15176.05	10718.96	16891.64	13260.51	15661.00	12273.95	16641.54	7887.77
31	Tamil Nadu	164996.07	159882.18	211759.9	210723.33	212764.72	187615.54	215315.01	0.00	184722.37	62619.52*
32	Telangana	88061.36	55327.91	114385.92	114251.02	116557.40	92012.79	116271.55	98878.94	108827.22	98858.92
33	Tripura	31820.19	22692.81	38741.08	28672.54	44074.73	34132.90	45179.94	42002.98	50742.20	35865.63
34	Uttar Pradesh	512311.24	204497.10	626179.97	381975.27	664429.01	427645.13	697621.18	626479.22	589243.27	350868.06
35	Uttarakhand	67262.62	32083.60	84444.06	70438.94	72768.26	44056.91	88371.48	64678.27	73537.88	31648.97
36	West Bengal	133877.32	130974.48	177338.04	152204.21	176747.91	31129.41	174579.86	0.00	199839.46	0.00
	Total	3467173.25	2487318.45	4449394.26	3215194.42	4564755.29	3238278.58	4747566.76	3445820.90	4701725.80	2999682.58

Source: PAB Minutes / PFMS / PRABANDH Portal, as on 27.03.2026

* includes funds amounting to Rs. 36281.00 lakh for FY 2024-25
